

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**

Joint Sitting of Court No. 1 &amp; 2

**FARIDKOT HOUSE**Date: 29<sup>th</sup> May, 2015

TIME: 10.30 A.M.

**HON'BLE MR JUSTICE U.D. Salvi**  
JUDICIAL MEMBER**HON'BLE MR JUSTICE M.S. Nambiar**  
JUDICIAL MEMBER**HON'BLE Dr. Devendra Kumar Agrawal**  
EXPERT MEMBER**HON'BLE Prof. A.R. Yousuf**  
EXPERT MEMBER**HON'BLE MR Bikram Singh Sajwan**  
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
<b>CASES OF COURT NO. 1</b>			
<b>FOR ADMISSION</b>			
1.	M.A. No. 515/2015 in Appeal No. 63/2012	M/s. Haat Supreme Wastech Pvt. Ltd. & Ors.  Vs. State of Haryana & Ors.	Mr. Rudreshwar Singh, Adv. for Applicant in Misc. Application
2.	M.A. No. 581/2015 in Original Application No. 21 / 2014	Vardhaman Kaushik  Vs. Union of India & Ors.	Ms. Shilpi Jain, Adv. for Applicant in Misc. Application
3.	M.A. No. 585/2015 & M.A. No. 586/2015 in Original Application No. 196 of 2014	Krishan Kant Singh  Vs NGRWA	Mr. A. R. Takkar, Adv. for Applicant in Misc. Applications
<b>FOR HEARING</b>			
4.	M.A. No. 501/2015 in Original Application No. 196 of 2014	Krishan Kant Singh  Vs M/s. Aqua Plumbing Pvt. Ltd.	Ms. Pallavi Talware, Adv. Mr. Sudhir Kulshreshtha, Adv.  Mr. Raj Kumar, Adv. along with Mr. S. L. Gundli, SLO for R-2 Mr. Pradeep Misra and Mr. Daleep Kumar Dhyani, Adv. for R-3 Mr. Rahul Verma, AAG, Dr. Abhishek Atrey and Mr. Sumit Rajora, Adv. for R-4 Ms. Savitri Pandey and Ms. Azma Parveen, Adv. for R-5 Ms. Yogmaya Agnihotri, Adv. for CECB Mr. B. V. Niren, Adv. for CGWA
5.	M.A. No. 494/2015 & M.A. No. 496/2015 in Original Application No. 150/2015	M/s. Bathwal Udyog (P) Ltd.  Vs Krishan Kant Singh & Ors.	Mr. Ashok Bhasin, Sr. Adv. along with Mr. A. A. Aron, Adv. for Applicant  Mr. Pradeep Mishra and Mr. Daleep Kr. Dhyani, Adv. for R-2 Mr. S. L. Gundli, Sr. L.O. for CPCB
6.	M.A. No. 583/2015 in Original Application No. 237 (THC)/2013	Court on its own Motion  Vs. State of H.P. & Ors.	Mr. Rajesh Gupta, Adv. for Applicant in Misc. Application

<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
7.	Appeal No. 42/2015.	Navdeep Ohri & Ors. Vs. Govt. of india & Ors.	Mr. S.S.Hira, Adv. For the Appellant.
8.	Original Application No.224/2015.	Sunil Ghadoke & Ors. Vs. DDA & Ors.	Mr. Abhimanyu Garg, Adv. For the Applicant.
9.	Original Application No.225/2015 & M.A.No.593/2015	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. For the Applicant.
<b>FOR COMPLETION OF PLEADINGS</b>			
10.	Appeal No. 41/2015.	M/s SNG Metal Pvt. Ltd. Vs. Haryana State Pollution Control Board.	Mr. S.A.Zaidi & Gulnaz Parveen, Advs. For the Appellant.
11.	Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015.	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant.  Mr. Sanjay Dewan, Adv. For R-1 & 3. Mr. S.K Sharma, Adv. For R-5. Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7.
12.	Original Application No.13/2015 & M.A.No.32/2015 & M.A.No.591/2015.	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. For the Applicant.  Mr. Sanjay Dewan and Mr. Narender Pal Singh, Advs. For R-1, 2, & 6. Ms. Puja Kalra, Adv. For R-5. Mr. Vikas Rana, SI, DP for R-6. Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Advs, for Gram Sabha.
<b>FOR HEARING</b>			
13.	Original Application No. 01/2012.	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant.  Mr. D.K.Dhayani, Adv. For R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Ms. Savitri Pandey, Adv. For R-7.

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)